

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1123  
ANSWERED ON:31.07.2000  
OPENING OF MEDICAL COLLEGES  
BHUVAN CHANDRA AVSM (RETD.) KHANDURI

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government propose to open some more medical colleges in the country;
- (b) if so, the details thereof, location-wise;
- (c) if not, the reasons therefore;
- (d) the details of medical colleges set up during the Eighth and Ninth Five Year Plans, State-wise;
- (e) whether the Government have provided any special consideration for opening of medical colleges in hilly areas;
- (f) if so, the details thereof;
- (g) whether the Government have received any request for opening of medical colleges from the State Government particularly in Uttaranchal area of Uttar Pradesh;
- (h) if so, the details thereof, State-wise; and
- (i) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

- (a) & (b) Central Govt. does not have any proposal at present to open medical colleges in the States.
- (c) The Central Government have been permitting opening of new medical colleges under the provisions of Indian Medical Council Act, 1956 and the Regulations made thereunder. Under these provisions public and private sectors are eligible to apply for permission to open medical college in any State/UT.
- (d) After amendment of Indian Medical Council Act in 1993 Government have permitted establishment of new medical colleges as under:-

Eighth Plan (1992-1997)	
Maharashtra	- 2
J&K	- 1
U.P.	- 2
Tamil Nadu	- 1
Pondicherry	- 1
Kerala	- 1
Gujarat	- 2
Ninth Plan (1997-2002)	
Punjab	- 1
Andhra Pradesh	- 4
Tamil Nadu	- 2
Himachal Pradesh	- 1
Karnataka	- 4

- (e) & (f) The IMC Act and the regulations made thereunder do not permit any such relaxation.
- (g) & (h) No, Sir.
- (i) Does not arise in view of (g) & (h) above.